

[10 December, 1999]

RAJYA SABHA

(b) whether the monuments fall within the jurisdiction of Srinagar Circle of ASI, which is unable to look after them effectively due to locational differences and difficulties of Ladakh; and

(c) Whether a need for separate and special sub-circle 01 ASI for Ladakh region is contemplated; if so, by when a sub-circle for Ladakh region would be opened?

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE, YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA, SINGH): (a) Thirteen monuments have been declared as of national importance in Ladakh.

(b) and (c) already A full fledged Sub-Circle with its headquarters at Leh is functioning

Sports Facilities in Kerala

991. SHRI A VIJAYA RAGHAVAN: Will the Minister of CULTURE, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Central Government has received any representation from the Kerala Sports Council for improving sports facilities in Kerala; and

(b) if so, what are the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE, YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) Yes, Sir.

(b) The Sports Authority of India has provided various sports and other facilities to trainees from Kerala under its sports promotional schemes. Instructions have also been issued to all concerned to make available the facilities to sports persons/trainees recommended by the Kerala Sports Council.

TRAINING FOR THE SPORTS OF INDIAN ORIGIN

†992. SHRI ONKAR SINGH LAKHAWAT: Will the Minister of CULTURE, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the programmes being undertaken to popularise and to impart training for the sports of Indian origin;

†Original notice of the Question was received in Hindi.